

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6146 OF 2005

COMMNR. OF INCOME TAX, THIRUVANANTHAPURAM
(s)

Appellant

VERSUS

M/S BABY MARINE EXPORTS KOLLAM
t(s)

Respondent

(with office report)

WITH

CIVIL APPEAL NOS.281-284 OF 2006

CIVIL APPEAL NO. 286 OF 2006

Date: 06/11/2006 This Matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

in CA 6146/2005

Mr. B.V.Balaram Das, Adv.

For Respondent(s)

in CA 6146/2005 &

Mr. S.Ganesh, Sr. Adv.

for appellant(s)
in CA 281-84/2006

Mr. C.N.Sree Kumar, Adv.
Mr. Gireesh Kumar, Adv.
(Mentioned by)

For Appellant(s)
in CA 286 of 2006

Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Not for this week.

(Parveen Kr. Chawla)

(Kanwal Singh)

Court Master

Court Master

Listed as Item No. 109 in Court No.4 on 7.11.2006